

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 276/TT/2023

Subject	Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 tariff period of 400 kV Kahalgaon Transmission System in Eastern Region.
Date of Hearing	27.2.2024
Coram	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Bihar State Power (Holding) Company Ltd. and 6 others
Parties Present	Shri Amit Yadav, PGCIL Shri Vivek Kumar Singh, PGCIL Ms. Akshita Chauhan, PGCIL

Record of Proceedings

Power Grid Corporation of India Limited has filed the instant petition for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period in respect of the 400 kV Kahalgaon Transmission System in Eastern Region.

2. The representative for the Petitioner submitted that the matter was last heard on 15.12.2023, and vide affidavit dated 25.1.2024, the Petitioner has submitted the information sought by the Commission. He submitted that none of the Respondents have replied in the matter.

3. The Commission observed that despite the opportunity given, none of the Respondents have filed their replies. In the interest of justice, the Commission granted one last and final opportunity to the Respondents to file their replies, if any, by 18.3.2024, with advance copies to the Petitioner, who may file its rejoinder, if any, by 26.3.2024.

4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

